3229

- (c) Government did not accept this recommendation for the following reasons: ---
 - (i) payment of compensation to the Indian Central Sugarcane Committee, which owns the land either in terms of money or suitable land elsewhere:
 - (ii) the area available (555 acres) was less than half of our requirements; and
 - (iii) non-availability of adequate irrigation facilities. It has accordingly been decided to locate the Institute at Karnal where it owns about 2000 acres of land.

SHRI M. GOVINDA REDDY: May I know if the Committee recommended that this Institute be kept as a Dairy Research Institute, in addition to another Institute which the Central Government may start?

SHRI M. V. KRISHNAPPA: ernment have come to the conclusion that the present institute may be a sub-station.

SHRI M. GOVINDA REDDY: What is the reason for thus downgrading it?

SHRI M. V. KRISHNAPPA: Because we wanted to establish National Dairy Research Institute, spending Rs. 3 crores in the coming Plan, and the present place where it is situated is not quite suitable for such an institute, because there you have only about 130 acres of land whereas we require about 2,000 acres, and irrigation facilities also have to be available.

SHRI M. GOVINDA REDDY: Is it not a fact that with these facilitiesextent of land irrigation facilities another choice could have been made at the place?

SHRI M. V. KRISHNAPPA: In that place, irrigation facilities are not available. We wrote to the State Governments stating our requirements and then this Committee went through the replies and also went and saw the places and inspected them and then have come to the conclusion that Bhadruk would be the suitable place. But even that we did not agree with, because even there we could not get more land.

SHRI M. GOVINDA REDDY: Does Deputy Minister mean to say that in the whole of Bangalore no suitable place was available, or is it that at this particular place where the Institute is situated, space is not available?

Mr. CHAIRMAN: The Deputy Minister is as much interested Bangalore as the hon. Member himself.

SHRI M. V. KRISHNAPPA: Yes. Sir, it is part of my constituency also.

MANUFACTURE OF BOILERS AND LOCO-MOTIVES AT TELCO

*393. Shri M. GOVINDA REDDY: Will the Minister for RAILWAYS be pleased to state:

- (a) what steps have been taken by Government to ensure that the production schedule of the Tata Locomotive and Engineering Company is maintained; and
- (b) what is the actual number of boilers and locomotives manufactured in that concern during the year 1954;

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. Alagesan): (a) A Member of the Railway Board is on the Board of Directors of the Tata Locomotive and Engineering Company. Meetings between the Railway Board and the Tata Locomotive and Engineering Company have been held from time time when production has been dis-Recently on behalf cussed. Railway Board, a technical the Tata Locomotive and Engineering Company and have ported that the workshops and suitably equipped to maintain the production schedule.

.. 47 (b) Complete Locomotive Separate Locomotive 56

SHRI M. GOVINDA REDDY: Have those who inspected Telco also reported that sufficient technical personnel as section heads are not available in the workshops?

boilers

SHRI O. V. ALAGESAN: They have said that Telco have got sufficient They have said there may be difficulties with regard to the obtaining of raw materials; but Telco have been asked to take steps to see that enough raw materials are procured.

SHRI M. GOVINDA REDDY: have the Government made sure that these steps have been taken?

SHRI O. V. ALAGESAN: Yes, we have asked them to do it and hope they will take these steps.

SHRI M. VALIULLA: What is the number of locomotives and when are they expected to be delivered?.

SHRI O. V. ALAGESAN: production capacity of Telco locomotives and 50 spare boilers, that is to say, 50 boilers that go into the manufacture of the locomotives and an additional fifty boilers, or in other words, 100 boilers; we propose to ask them to increase the number of locomotives to 75.

होमियोपेरियक संस्थाओं को केन्द्रीय सहायता

* ३६४. श्री नवाब सिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की क्या करेंगे कि:

- (क) १६४४-४४ में, होमिपीथक संस्थाओं व अस्पतालों को सरकार ने कितनी सहायता दी: जाँ
- (ख) इन संस्थाओं व अस्पतालों के नाम क्या हैं और प्रत्यंक को दी गई धनराशि क्या है?

†[CENTRAL AID FOR HOMEOPATHIC Institutions

SINGH NAWAB *394. Shri Will the Minister for CHAUHAN: HEALTH be pleased to state:

- (a) the amount of aid given by Government to Homoeopathic institutions and hospitals during the year 1954-55; and
- (b) the names of these institutions and hospitals and the amount given to each of them?]

उप-स्वास्थ्य मंत्री (श्रीमीत चन्त्रशेखर): (क) व (स). भारत सरकार ने युनिवर्सल हेल्थ इंस्टी-च्यूट, बम्बर्झ को आयुर्वेद, होमियोपेथी अनुसंधानों के लिए २०,००० रुपए दिए हैं।

†[THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-The Gov-(a) and (b). SEKHAR): ernment of India have paid an ad hoc grant of Rs. 30,000 to the Universal Health Institute, Bombay, for research in Ayurveda, Homoeopathy and Naturopathy.]

श्री नवाब सिंह चौहान: क्या गवर्नमेंट ने जो एंड दी हें उसके डिस्ट्रिन्य्शन के सम्बन्ध में कोई कमेटी बनाई हैं? उस कमेटी के मेम्बर कॉन कॉन हैं?

SHRIMATI M. CHANDRASEKHAR: There is an advisory Committee for Homoeopathy and if the hon. Member wants the names of the members on that Committee, I can give them to There are seven membersone is the Director General of Health Services, then a representative the Finance Ministry, then a representative of the Planning Commission, the Secretary of the Indian Council of Medical Research Institute, Dr. J. N. Mazumdar of New Delhi, Dr. Diwan Jai Chand and Dr. Dhawale of Bombay; the last three represent the homoeopathy profession.

[†]English translation.